CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Review Application No. 4 of 2006 in Original Application No. 1180 of 2004

Jabalpur, this the 25th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman Hon'ble Shri A.K. Gaur, Judicial Member

- Union of India, Through : Ministry of Defence, New Delhi.
- 2. The Chairman, Ordnance Factory Board, Six-Siddhu Kanhu Dahar, Kolkatta.
- 3. General Manager, Gun Carriage Factory, Jabalpur.

Applicants

(By Advocate - Shri S.A. Dharmadhikari)

<u>VERSUS</u>

C.K. Narayanan, S/o. late Krishnan Aged about 62 years, R/o. House No. 2706, House of Mr. P.D. Wakhaley, Azad Nagar, New Rawan Park, Post Office Ranjhi, Jabalpur.

Respondent

(By Advocate – None)

ORDER (Oral)

By A.K. Gaur, Judicial Member -

Against the judgment and order dated 17th June, 2005 passed in Original Application No. 1180 of 2004, this review petition has been filed by the applicants (respondents in the OA) alleging that the Office Memorandum dated 27th October, 1999 has not been taken into consideration by the respondents.

2. We have heard the learned counsel for the applicants Shri S.A. Dharmadhikari for a considerable length and we are of the considered

view that there is no error apparent on the face of the record. Whatever the learned counsel for the applicants has argued is matter of merit and is the matter for consideration before the higher forum. Accordingly, the review application deserves to be dismissed and the same is dismissed.

(A.K. Gaur) Judicial Member

(Dr. G.C. Srivastava) Vice Chairman

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